

Name of the corporate debtor: M/s Hythro Power Corporation Limited
Date of commencement of liquidation: 23.11.2022
Revised List of stakeholders as on: 04.04.2023
List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|---|------------|---------------------------|----------------|---------------------------|----------------------|---|---|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | | | | | | % share in total amount of claims admitted |
| 1 | Central Goods and Service Tax Division-D | Central | 28-12-2022 | 74,37,060 | 74,37,060 | Operational Creditor | - | - | 0.044 | - | - | - | - | |
| 2 | Commissioner of Commercial Taxes, West Bengal | State | 03-01-2023 | 23,37,117 | 23,37,117 | Operational Creditor | - | - | 0.014 | - | - | - | - | |
| 3 | Sri Sushant Kumar Sahoo Deputy Commissioner of CT GST(Circle Head) | State | 07-01-2023 | 1,71,93,111 | 1,71,93,111 | Operational Creditor | - | - | 0.103 | - | - | - | - | |
| 4 | Employee's Provident Fund Organization | Central | 13-01-2023 | 1,55,15,27,327 | 1,55,15,27,327 | Operational Creditor | - | - | 9.266 | - | - | - | - | |
| 5 | Commercial Tax Dept – Govt. of Rajasthan | Central | Refer Note-1 | 13,86,86,405 | 13,86,86,405 | Operational Creditor | - | - | 0.828 | - | - | - | - | |
| 6 | Assistant Commissioner of Income Tax | Central | Refer Note-1 | 1,04,77,17,972 | - | Operational Creditor | - | - | Refer Note-2 | - | - | 1,04,77,17,972 | - | |
| 7 | Excise & Taxation officer cum assessing Authority Sales Tax Office | State | 15.03.2023 | 2,49,76,819 | 2,49,76,819 | Operational Creditor | - | - | 0.149 | - | - | - | - | |
| 8 | Rajasthan State Industrial Development & Investment Corporation Limited | State | Refer Note-1 | 5,67,22,128 | 5,67,22,128 | Operational Creditor | - | - | 0.339 | - | - | - | - | |
| 9 | Deputy Commissioner, Commercial Tax Khand-10 Noida | State | Refer Note-1 | 29,05,93,671 | 29,05,93,671 | Operational Creditor | - | - | 1.735 | - | - | - | - | |

Note:

1. No claim received during Liquidation hence, claim received during CIRP are verified and admitted accordingly.
2. Claim was received during CIRP however rejected during CIRP also due to pending appeal and applicability of moratorium. Hence the claim has not been considered during Liquidation.